

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

|                            |   |                             |
|----------------------------|---|-----------------------------|
| APPLICATION NUMBER         | : | CP 94/11                    |
| PETITION NUMBER            | : | TP 223/17                   |
| NAME OF THE PETITIONER (S) | : | IDYLLIC COMFORTEX PVT. LTD. |
| NAME OF THE RESPONDENT (S) | : | ----                        |
| UNDER SECTION              | : | 391/394                     |

| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | DESIGNATION<br>-----<br>REPRESENTATION BY WHOM | SIGNATURE |
|-------|----------------------------------------|------------------------------------------------|-----------|
|       |                                        |                                                |           |

ORDER

No Representation for Petitioner Company. None appeared for Petitioner Company.

Registry to issue notice to Petitioner Company.

Posted to 31-03-2017.

  
Member(J)

  
Member(T)